

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 187 of 2014

Dated : 8th August 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G.Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma
for R.3 to 5**

ORDER

Admit. Mr. Pradeep Misra takes notice on behalf of Respondent nos. 3 to 5. Notice to be issued to the other Respondents returnable on 10.09.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **10.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js